### 47 Written Answers

promotion of clerical staff to the grade of Officer JMGS-I during the year 1990. In addition, 273 pe- BUS had qualified for automatic prom n to the grade by passing the written examination 3 times. Thus a total of 518 vacancies became available including 273 vacancies to accommodate persons who had qualified for automatic promotion. According to the bank, reservations were provided @ 15% and 7% for SCs and STs respectively after taking the total number of vacancies into account. 79 eligible SC candidates and 34 eligible ST candidates were given orders for promotion to the grade of JMGS-I. Of them, 75 SC candidates and 32 ST candidates have joined in the officers cadre. The bank has further reported that the resultant unfilled vacancies stand carried forward to the next recruitment/promotion year.

## गुजरात की कपास एकाधिकार योजना का मुल्यांकन

\*179. **श्री गोपाल सिंह जी. सोलंकी ः** क्या वस्त्र मंत्री यह बताने की कपा करेंगे कि:

(क) क्या सरकार ने गुजरात में कपास एकाधिकार योजना के अन्तर्गत हानि/लाभ का कोई विस्तृत मुल्यांकन किया हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं:

(ग) क्या सरकार ने कपास उत्पादकों को सुरक्षा प्रदान करने तथा उन्हे उचित मूल्य दिलाने के लिए उक्त योजना को राज्य में लागू किया हैं;

(घ) क्या कपास उत्पादकों ने किसी संगठन का गठन किए जाने और उन्हे सम्पूर्ण कानूनी अधिकार दिए जाने के संबंध में कोई प्रस्ताव प्रस्तुत किया हैं; और.

(ड.) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया हैं?

श्रम मंत्री और वस्त्र मंत्री (श्री जी. वेंकट स्वामी) : (क) गुजरात में ऐसी एकाधिकार अधिप्राप्ति योजना नहीं हैं।

(ख) और (ग) प्रश्न नहीं उठते।

(घ) सरकार को ऐसे किसी प्रस्ताव का आभास नहीं हैं।

# (ड.) प्रश्न नहीं उठता।

## Production of 'Strictly for Adults' Films

\*180. SHRI V. RAJAN CHELLAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the films "strictly for adults" are being abundantly produced these days; and

(b) if so, the steps taken by Government to ensure that obscene posters of such films are not fixed in public places?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI P.A. SANGMA): (a) Strictly for adults films as such are not being produced; the question whether films are meant for adults only is decided by the Central Board of Film Certification (CBFC) during certification.

(b) Film posters are to be dealt with under the common law of the land, *i.e.*, section 292 of the Indian Penal Code. Therefore, the responsibility for control of film posters rests with the local authorities under the State Governments/ Union Territory Administrations.

#### **Customer service by SBI Question**

1159. SHRI VISHNU KANT SHAS-TRI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that general castotner service rendered by the branches under the State Bank of India, Local Head Office, New Delhi is not up to the standard of the private sector banks;

(b) whether notes of Rs. 2 Rs. 5 and Rs. 10 have become extinct from the State Bank of India branches particularly at Rail Bhawan, Central Secretariat and Parliament House Annexe;

(c) whether these branches are issuing mutilated notes in spite of protests being lodged with Tellers/cashiers; and

(d) if so, what staps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI-PROSAD PAL): (a) It is difficult to compare the customer service available in the private banks *vis-a-vis* the service rendered by the branches under the State Bank of India, Local Head Office, New Delhi. However, S.B.I has reported that they are making all efforts to improve the-customer service at their branches.

(b) There is no shortage of Rs. 10/—notes. However, L.H.O., New Delhi, has reported that there is shortage of small denomination notes namely, Rs. *1/f* flnd Rs. 5/— owing to their restricted supply from RBI.

(c) and (d) S.B.I., L.H.O. New Delhi, has informed that they have issued instructions to their branches not to issue mutilated notes to the public. Moreover, mutilated notes are being freely exchanged and if any, nonissuable mutilated note is found in a packet, the entire packet is immediately replaced.

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#### **Interest Burden on Government**

1160. SHRI GOVIND RAM MIRI: Will the Minister of FINANCE be pleased to state:

(a) Whether it is a fact that during the current financial year about 30% of Government's borrowings would meet interest costs alone; and

(b) if so, what are the reasons and justifications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DE-BIPROSAD PAL): (a) and (b) Fiscal deficit which indicates total net borrowing requirement of the Government from all sources is placed at Rs. 64010 crore in 1995-96 (RE). The interest payments in the current year are estimated at Rs. 52,000 crore. The interest liability is towards the total outstanding debt incurred in the past whereas additional debt raised in a particular year is for meeting the gap between total expenditure and non-debt receipts.

#### **Corrective Measures to Improve Economy**

1161. SHRI V. NARAYANASAMY: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news report published in 'Hindustan Times' of 6th January, 1996 under the heading "Economy sharing signs of recession";

(b) if so, whether causes for such recession have been indentified; and

(c) the details of corrective measures being taken to improve the economy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI-PROSAD PAL): (a) Yes, Sir.

(b) and (c) Contrary to the analysis contained in the news report, the Indian economy has exhibited signs of robust growth during 1995-96. The overall economic growth which accelerated to 6.3 per cent in 1994-95 is projected to be 6.2 per cent in 1995-96. The overall industrial growth as indicated by the Index of Industrial Production was 12 per cent during April-September 1995 as against 8.8 per cent in April-September 1994. The core infrastructure sectors have also" kept their general uptrend in 1995-96. Electricity, coal, saleable steal, cement, crude oil and petroleum products with a combined weight of 28.8 per cent in the Index of Industrial Production registered a growth rate of 8.4 per-cent in April-December 1995 compared with 8.3 per cent in April-December 1994. The financial assistance disbursed by the AH India financial institutions has grown from Rs. 23478 crore during April—January 1994-95 to Rs. 26588 crore during April-January 1995-96.

#### Setting up of North-East Financial Development Corporation

1162. SHRI TARA CHARAN MAJUMDAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government had proposed to set up a Development Bank with